

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No.10428 of 2019

(Arising out of OIA-CCESA-SRT-APPEAL-PS-676-677-2018-19 dated 19/12/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I)

Shri Sunil Rathi

Asstt. Manager Logistics Ms. Ram Ratna Wires Ltd
Survy No 212/2 Near Dadra Check Post
Silvassa, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Daman

3rd Floor...Adarsh Dham Building, Vapi-Daman Road, Vapi
Opp.Vapi Town Police Station,
Vapi, Gujarat-396191

.....Respondent

APPEARANCE:

Shri. Dhaval Shah, Advocate for the Appellant

Shri. G. Kirupanandan, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (TECHNICAL), MR. RAJU

DATE OF HEARING: 03.02.2022

DATE OF DECISION:03.02.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10427 of 2019.

**(RAJU)
MEMBER (TECHNICAL)**

Neha